

Further, Non-plan expenditure in each year for the Eleventh Five Year Plan period was as under:

(₹ in crores)

2007-2008	2008-2009	2009-2010	2010-2011	2011-2012	Total
5,07,589	6,08,721	7,21,096	8,18,299	8,91,990	35,47,695

(c) the expenditure against the Gross Budgetary Support for Plan is based on the absorptive capacity of the Ministries/Departments. Accordingly, the expenditure estimates of the Ministries/Departments are rationalized.

#### Probe into ponzi scams

2159. DR. PRADEEP KUMAR BALMUCHU: Will the Minister of FINANCE be pleased to state:

- (a) whether Government has received any representation from any State demanding thorough probe into the ponzi scams in the country;
- (b) if so, the details thereof;
- (c) the number of ponzi cases registered in the past two years, State-wise; and
- (d) the action being taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JAYANT SINHA): (a) and (b) The Reserve Bank of India (RBI) has reported that Ponzi schemes are not under the regulatory purview of RBI. Also, RBI has not come across any Ponzi Schemes floated by Non-Banking Financial Company (NBFC) registered with RBI under the RBI Act, 1934. Further, the words 'Ponzi Schemes' are not defined in law in India. However, the regulators have been receiving complaints about entities collecting money from public allegedly in violation of law. RBI has informed that sometimes complaints are received alleging cheating/ fraud by entities by way of falsely promising high returns / running money circulation schemes, etc. However, these complaints are generally against Non-NBFCs and unincorporated bodies and as these do not fall under the purview of RBI, the complaints are forwarded to the Economic Offenses Wing (EOW) of the State Police for investigation and further necessary action. The Ministry of Corporate Affairs has informed that no representation has been received from any State Government demanding thorough probe into the Ponzi scams in the country.

The Central Bureau of Investigation (CBI) has registered 57 regular cases of chit fund scam in West Bengal and Odisha. The Supreme Court of India *vide* its order dated 9th May, 2014 directed that the investigation of the cases registered in different police stations in the States of West Bengal and Odisha be transferred from the State Police Agency to the CBI.

In compliance with the above mentioned order of the Hon'ble Supreme Court of India, 47 persons have been arrested in different chit fund scam in West Bengal and Odisha. 7 charge sheets have already been filed in 6 cases and further investigation continues in these cases, *i.e.*, in one of these 6 charge sheeted cases, a supplementary charge sheet has also been filed.

(c) and (d) The Serious Fraud Investigation Office (SFIO) has informed that during the last two years and current year, 107 Ponzi Cases in guise of multi-level marketing/chit fund companies were referred to SFIO for investigation. The year-wise and State-wise list of cases referred and action taken is given in Statement (*See below*).

The Directorate of Enforcement has registered 19 ponzi cases under Prevention of Money Laundering Act, 2002 in last two years, details of which are as under:

Sl.No.	State	No. of cases
1.	Tamil Nadu	1
2.	Maharashtra	1
3.	Karnataka	1
4.	Andhra Pradesh	2
5.	West Bengal	2
6.	Odisha	4
7.	Assam	2
8.	Rajasthan	2
9.	Jammu & Kashmir	1
10.	Telangana	1
11.	Gujarat	2

In so far as the strengthening of the existing legal framework for unauthorised money collection is concerned, under the recently amended Securities and Exchange Board of India Act, 1992 (SEBI Act), the existing definition of the Collective Investment Scheme (CIS) under section 11AA (2) has been amended and it has been provided that any pooling of funds under any scheme of arrangement, which is not registered with SEBI or is not covered under sub-section (3) of section 11AA of the SEBI Act, involving a corpus of One Hundred Crore Rupees or more, would be deemed to be CIS. Further, any scheme conforming to the conditions of SEBI regulations would also be covered under the definition of CIS. Therefore, SEBI has been empowered to regulate all major money collection schemes, which are also covered under the definition of CIS. SEBI has wide powers of investigation and prosecution under the SEBI Act, 1992.

To enable better identification of companies involved in financial activities, Rule 8(2)(b)(iii) of Companies (Incorporation) Rules, 2014 framed under the Companies Act, 2013 provides that if the company's main business is financing, leasing, chit fund, investments, securities or combination thereof, its incorporation shall not be allowed unless its name is indicative of such financial activities, *viz.*, Chit Fund or Investment or Loan, etc.

The coordinating mechanism by the name 'State Level Coordination Committee' (SLCC) has been set-up with a view to having greater coordination between RBI and other regulatory and enforcement agencies. This mechanism is used by the regulators and enforcement agencies to share information among themselves about various unscrupulous entities carrying on questionable/unauthorised activities including mobilisation of money/deposit. SLCC has been reconstituted in May, 2014 to ensure regular participation of senior functionaries and to facilitate cohesive and effective information sharing amongst the participants. The SLCC meetings are now chaired by the Chief Secretaries of the State Governments and Administrators of the Union Territories. The frequency of the meetings has also been increased, which are now being conducted on quarterly intervals as against half yearly earlier. These measures are intended to have a far reaching impact in ensuring effective information sharing amongst the participants at regular intervals to quickly identify and take effective action against entities indulging in unauthorised and suspect business involving fund mobilisation from gullible public.

***Statement***

*Year-wise list of chit fund / mlm cases referred  
to SFIO investigation*

Sl. No.	Name of the Company	Date of Order	Date of submission of Investigation Report	Name of the State
1	2	3	4	5
<b>2012-13</b>				
1.	M/s. Adcindya Networks Pvt. Ltd. (*)	25.07.2012	12.12.2012	Delhi
2.	M/s. Unigateway 2U Trading Pvt. Ltd.	03.08.2012	31.03.2014	Tamil Nadu
3.	M/s. Unipay2U Marketing Pvt. Ltd.	03.08.2012	31.03.2014	Tamil Nadu
4.	M/s. Unipay Creative Business Pvt. Ltd.	03.08.2012	31.03.2014	Tamil Nadu
5.	M/s. Unipay2U Production Pvt. Ltd.	03.08.2012	31.03.2014	Tamil Nadu
6.	M/s. Basil International Ltd.	03.08.2012	31.03.2014	Delhi
7.	M/s. Vamshi Chemicals Ltd.	03.08.2012	31.03.2014	Delhi
8.	M/s. Nixil Pharmaceuticals Specialities Ltd.	03.08.2012	31.03.2014	Uttar Pradesh
9.	M/s. Appeline Cosmetics & Toiletries Ltd.	03.08.2012	31.03.2014	Delhi
10.	M/s. Basil Express Ltd.	03.08.2012	31.03.2014	Delhi
11.	M/s. Tulsiyat Tek Pvt. Ltd.	13.12.2012	15.09.2014	Maharashtra
<b>2013-2014</b>				
1.	M/s. Rose Valley Real Estate & Construction Ltd.	01.05.2013	03.12.2014	West Bengal
2.	M/s. Rose Valley Industries Ltd.	01.05.2013	03.12.2014	West Bengal
3.	M/s. Rose Valley Communications Ltd.	01.05.2013	03.12.2014	West Bengal
4.	M/s. Rose Valley Food Beverages Ltd.	01.05.2013	03.12.2014	West Bengal
5.	M/s. Rose Valley Infotech Pvt. Ltd.	01.05.2013	03.12.2014	West Bengal

1	2	3	4	5
6.	M/s. Rose Valley Hotels & Entertainment Ltd.	01.05.2013	03.12.2014	West Bengal
7.	M/s. Rose Valley Projects Ltd.	01.05.2013	03.12.2014	West Bengal
8.	M/s. Rose Valley Patrika Ltd.	01.05.2013	03.12.2014	Assam
9.	M/s. Rose Valley Films Ltd.	01.05.2013	03.12.2014	West Bengal
10.	M/s. Modern Investment Traders Pvt. Ltd.	01.05.2013	03.12.2014	West Bengal
11.	M/s. Rose Valley Travels Pvt. Ltd.	01.05.2013	03.12.2014	West Bengal
12.	M/s. Rose Valley Communications. Ltd.	01.05.2013	03.12.2014	West Bengal
13.	M/s. Brand Value Communications Ltd.	01.05.2013	03.12.2014	West Bengal
14.	M/s. Rose Valley Housing Development Finance Corporation Ltd.	01.05.2013	03.12.2014	West Bengal
15.	M/s. Rose Valley Airlines Ltd.	01.05.2013	03.12.2014	West Bengal
16.	M/s. Rose Valley Fashions Pvt. Ltd.	01.05.2013	03.12.2014	West Bengal
17.	M/s. Rupasi Bangla Projects India Ltd.	01.05.2013	03.12.2014	West Bengal
18.	M/s. Rupasi Bangla Media & Entertainment Ltd.	01.05.2013	03.12.2014	West Bengal
19.	M/s. Rose Valley Realcom Ltd.	01.05.2013	03.12.2014	West Bengal
20.	M/s. Sunshine India Land Developers Ltd.	01.05.2013	Under Progress	West Bengal
21.	M/s. Sunshine India Mutual Benefits Ltd.	01.05.2013	Under Progress	Uttar Pradesh
22.	M/s. Sunshine India Land Projects Ltd.	01.05.2013	Under Progress	Uttar Pradesh
23.	M/s. Sahu Investment Mutual Benefit Company Ltd.	01.05.2013	Under Progress	Uttar Pradesh
24.	M/s. Sahu Investment Corporation Ltd.	01.05.2013	Under Progress	Uttar Pradesh
25.	M/s. Nirjala Sahu Business Complex Pvt Ltd.	01.05.2013	Under Progress	Uttar Pradesh

1	2	3	4	5
26.	M/s. Shiv Nest Pvt. Ltd.	01.05.2013	Under Progress	West Bengal
27.	M/s. Synergy Tie-up Pvt. Ltd.	01.05.2013	Under Progress	West Bengal
28.	M/s. Nirmala Dwellings Pvt. Ltd.	01.05.2013	Under Progress	West Bengal
29.	URO Infra Realty India Ltd.	15.07.2013	Under Progress	West Bengal
30.	URO Hotels and Resorts India Ltd.	15.07.2013	Under Progress	West Bengal
31.	URO Hygienic Foods Ltd.	15.07.2013	Under Progress	West Bengal
32.	URO Infotech Ltd.	15.07.2013	Under Progress	West Bengal
33.	URO Lifecare Ltd.	15.07.2013	Under Progress	West Bengal
34.	URO Trexim Ltd.	15.07.2013	Under Progress	West Bengal
35.	URO Autotech Ltd.	15.07.2013	Under Progress	West Bengal
36.	URO Agro India Ltd.	15.07.2013	Under Progress	West Bengal
37.	URO walkers Ltd.	15.07.2013	Under Progress	West Bengal
38.	M/s. Icore E-services Ltd.	01.05.2013	Under Progress	West Bengal
39.	M/s. Icore Apparels Pvt. Ltd.	01.05.2013	Under Progress	West Bengal
40.	M/s. Icore Paints Pvt. Ltd.	01.05.2013	Under Progress	West Bengal
41.	M/s. Icore Iron & Steel Pvt. Ltd.	01.05.2013	Under Progress	West Bengal
42.	M/s. Icore Super Cement Pvt. Ltd.	01.05.2013	Under Progress	West Bengal
43.	M/s. Riju Cement Ltd.	01.05.2013	Under Progress	West Bengal
44.	M/s. Mega Mould India Ltd.	01.05.2013	Under Progress	West Bengal
45.	M/s. Papyrus Infotech	01.05.2013	Under Progress	West Bengal
46.	M/s. Icore Global Medicines Pvt. Ltd.	01.05.2013	Under Progress	West Bengal
47.	M/s. Icore Jewellery & Gems Pvt. Ltd.	01.05.2013	Under Progress	West Bengal

1	2	3	4	5
48.	M/s. Icore Polyfab Pvt. Ltd.	01.05.2013	Under Progress	West Bengal
49.	M/s. Icore Housing Finance Corporation Ltd.	01.05.2013	Under Progress	West Bengal
50.	M/s. Saradha Realty India Ltd.	01.05.2013	04.07.2014	West Bengal
51.	M/s. Saradha Agro Development Ltd.	01.05.2013	04.07.2014	West Bengal
52.	M/s. Saradha Exports Ltd.	01.05.2013	04.07.2014	West Bengal
53.	M/s. Saradha Shopping Mall Pvt. Ltd.	01.05.2013	04.07.2014	West Bengal
54.	M/s. Saradha Printing & Publication Pvt. Ltd.	01.05.2013	04.07.2014	West Bengal
55.	M/s. Saradha Tours & Travels Pvt. Ltd.	01.05.2013	04.07.2014	West Bengal
56.	M/s. Saradha Education Enterprise Ltd.	01.05.2013	04.07.2014	West Bengal
57.	M/s. Saradha Construction Company Pvt. Ltd.	01.05.2013	04.07.2014	West Bengal
58.	M/s. Saradha Garden Resorts & Hotel Pvt. Ltd.	01.05.2013	04.07.2014	West Bengal
59.	M/s. Saradha Landmark Cement Pvt. Ltd.	01.05.2013	04.07.2014	West Bengal
60.	M/s. Rose Capital Ltd.	01.05.2013	04.07.2014	West Bengal
61.	M/s. Bengal Media Pvt. Ltd.	01.05.2013	04.07.2014	West Bengal
62.	M/s. Bhasank Food Pvt. Ltd.	01.05.2013	04.07.2014	West Bengal
63.	M/s. Global Automobiles Ltd.	01.05.2013	04.07.2014	West Bengal
<b>2014-2015</b>				
1.	Ramel Industries Ltd.	06.08.2014	Under Progress	West Bengal
2.	Gan laboratory Pvt. Ltd.	06.08.2014	Under Progress	West Bengal
3.	Ramel Mart Pvt. Ltd.	06.08.2014	Under Progress	West Bengal

1	2	3	4	5
4.	Ramel Media and Advertisement Pvt. Ltd.	06.08.2014	Under Progress	West Bengal
5.	Ramel Real Estate and Infrastructure Ltd.	06.08.2014	Under Progress	West Bengal
6.	Ramel Sea Food Ltd.	06.08.2014	Under Progress	West Bengal
7.	Tamanna IT Solution Ltd.	06.08.2014	Under Progress	West Bengal
8.	Ramel Pharma Ltd.	06.08.2014	Under Progress	West Bengal
9.	Ramel Hospitality Pvt. Ltd.	06.08.2014	Under Progress	West Bengal
10.	Ramel Infotech Pvt. Ltd.	06.08.2014	Under Progress	West Bengal
11.	Ramel Agrotech Ltd.	06.08.2014	Under Progress	West Bengal
12.	Ramel Hotel & Resorts Pvt. Ltd.	06.08.2014	Under Progress	West Bengal
13.	Ramel Impex Pvt. Ltd.	06.08.2014	Under Progress	West Bengal
14.	Ramel Insurance Agency Pvt. Ltd.	06.08.2014	Under Progress	West Bengal
15.	Cygnus Publishers Ltd.	06.08.2014	Under Progress	West Bengal
16.	Ramel Bio Fertilizers Pvt. Ltd.	06.08.2014	Under Progress	West Bengal
17.	Mangalam Agro Products Ltd.	17.07.2014	Under Progress	West Bengal
18.	Rahul Hi Rise Limited	12.01.2015	Under Progress	West Bengal
19.	Shrishti Abha Food & Beverages Pvt. Ltd.	12.01.2015	Under Progress	West Bengal
20.	Rahul Media & Entertainment Limited	12.01.2015	Under Progress	West Bengal
21.	Rahul Wood Works Limited	12.01.2015	Under Progress	West Bengal
22.	Veekayen Properties Pvt. Limited	12.01.2015	Under Progress	West Bengal
23.	Hotel Sea Coast Pvt. Limited	12.01.2015	Under Progress	West Bengal
24.	Rahul Bhumi Vikas Limited	12.01.2015	Under Progress	West Bengal
25.	Rahul Heights Limited	12.01.2015	Under Progress	West Bengal
26.	Rahul Real Estate Projects Ltd.	12.01.2015	Under Progress	West Bengal
27.	Rahul In Hospitality Ltd.	12.01.2015	Under Progress	West Bengal
28.	Ideas Real-Con Limited	12.01.2015	Under Progress	West Bengal



1	2	3	4	5
29.	Ideas Real Estate Limited	12.01.2015	Under Progress	West Bengal
30.	Ideas Healthcare Limited	12.01.2015	Under Progress	West Bengal
31.	Ideas Broking Limited	12.01.2015	Under Progress	West Bengal
32.	Zenix Technologies Pvt. Limited	12.01.2015	Under Progress	West Bengal
33.	Adventus Creations Pvt. Limited.	12.01.2015	Under Progress	West Bengal

**Summary**

Year	No. of cases
2012-2013	11
2013-2014	63
2014-2015 (upto 10.03.2015)	33
TOTAL	107

**Collection of Income Tax**

†2160. SHRI LAL SINH VADODIA: Will the Minister of FINANCE be pleased to state:

- the' Income Tax which was expected to be collected during 2011-12, 2012-13 and
- the income tax collected during each of these years;
- the number of tax payers who are yet to pay an income tax of more than ten crore rupees; and
- the steps taken by Government to ensure maximum collection of taxes?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JAYANT SINHA): (a) and (b) The Revised Estimates and actual collection of Direct Taxes for the last three years are as under:

Financial Year	Revised Estimates	Actual Direct Taxes collection
2011-12	5,00,651	4,93,946
2012-13	5,65,835	5,58,658
2013-14	6,36,318	6,38,543

† Original notice of the question was received in Hindi